

(a) changes in the present system of innumerable checks by Delhi Traffic Police causing avoidable loss of time and harassment to the Operators;

(b) change in the system of the powers exercised by Delhi Police under Section 127-B of the Motor Vehicles Act, 1939, to compound offences and reduction of exorbitant rates;

(c) permitting of medium Motor Vehicles on busy roads;

(d) fixing of capacity of the vehicle according to pay load;

(e) fixation of yard sticks for determining the validity period for fitness of vehicles;

(f) reconsideration of prohibiting the pressure horns;

(g) strict action against users of multiple head-lights;

(h) quick development of land in Transport Nagars;

(i) priority for developing other Complexes of Transport Nagars;

(j) immediate abolition of Terminal Tax.

Cadre review for para-medical staff

1256. SHRI SATYA PAL MALIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any cadre review committee for para-medical personnel exists in her Ministry;

(b) whether this committee has made any recommendations in the matter to the Forth Central Pay Commission; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR):

(a) No.

(b) and (c) Do not arise.

Connecting of Kanpur-Delhi direct flight with Kanpur Calcutta flight

1257. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORT be pleased to state:

(a) what efforts have been made to connect the existing flight from Kanpur to Delhi and Vice-versa to and from Calcutta to establish the erstwhile link of IC-411 and 412;

(b) whether it is a fact that various organisations of trade and commerce in Kanpur have been demanding the establishment of a Kanpur-Calcutta flight with Boeing service with immediate effect; and

(c) if so, the action being contemplated to be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Due to inadequate passenger demand on Kanpur-Calcutta and Kanpur-Gorakhpur sectors, extension of Delhi-Kanpur-Patna Boeing service upto Calcutta, is not contemplated.

(b) No, Sir.

(c) Does not arise.

बाल्मीकि आश्रम तथा प्रतिभा हट्टे रेलवे भूमि का आवंटन

1258. श्री अच्छे लाल बाल्मीकि : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उत्तर प्रदेश सफाई मजदूर संघ, लखनऊ ने महर्षि बाल्मीकि की प्रतिमा की स्थापना करने और उनके नाम से एक आश्रम खोलने के लिए रंदास मन्दिर, लखनऊ के सामने खाली पड़ी रेलवे की भूमि के आवंटन हेतु 4 अगस्त, 1980 को अभ्यावेदन दिया था; और

(ख) उक्त भूमि को संघ को अब तक आवंटित न किये जाने के क्या कारण हैं ?

रेलवे विभाग में राज्य मंत्री (श्री बाधुराव सिन्धिया) (क) जी हाँ ।

(ख) इस भूमि की रेलवे को अपने ही भावी निर्माण-कार्यों के लिए जरूरत है, इसलिए यह पक्के निर्माण के लिए उत्तर प्रदेश सफाई मजदूर संघ को आवंटित नहीं की जा सकती है ।